

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 99/2014

JUSTICE G.K. MATHUR (RETD.)

Appellant(s)

VERSUS

COMMISSIONER OF INCOME TAX & ANR.

Respondent(s)

Date : 12-08-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.V.N. BHATTI

HON'BLE MR. JUSTICE N.V. ANJARIA

For Appellant(s) :

For Respondent(s) :Mr. N Venkatraman, A.S.G.
Mr. Arijit Prasad, Sr. Adv.
Mr. Sudarshan Lamba, AOR
Mr. V Chandrashekhara Bharathi, Adv.
Mr. Gaurav Arya, Adv.
Mrs. Gargi Khanna, Adv.
Mrs. Rashmi Malhotra, Adv.
Mr. Bhuvan Kapoor, Adv.
Ms. Mrigna Shekhar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

At the request of the respondents, to comply
with the order of this Court dated 06.08.2026, list
on 19.08.2026.

(SNEHA DAS)
COURT MASTER (SH)

(NIDHI MATHUR)
COURT MASTER (NSH)